

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 9/4/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/147/IB/2018  
NAME OF THE PETITIONER(S) : BAVANI SECURITY & NIGHT PATROL  
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

P. RAGAVENDRAN

Counsel for Opuntial Auditor



Geethanjalli T  
for Aiyar & Dolia

For Respondent



**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today. Time is enlarged at request. Put up on 18.04.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)